

NOTIFICATION BY THE HIGH COURT OF GUJARAT AT AHMEDABAD
(For insertion in the Gujarat Government Gazette, Part-I, Central Section)

No. C.2101/2026

The Honourable the Chief Justice is pleased to declare **Thursday, the 28th May, 2026 as a Public Holiday** on account of **Eid-Ul-Adha (Bakri-Eid)**, instead of Wednesday, 27th May, 2026, for the High Court of Gujarat and Courts of the District Judiciary in the State and its offices and **27th May, 2026, Wednesday, will be working day** for the High Court of Gujarat and Courts of the District Judiciary in the State and its offices.

HIGH COURT OF GUJARAT
SOLA, AHMEDABAD – 380 060.

DATE: MAY 25th, 2026


REGISTRAR GENERAL

No. C. 2101/2026

Copy forwarded with compliments, for information to:-

1. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar. (by letter)
2. The Advocate General, High Court of Gujarat, Ahmedabad. (by letter)
3. The Additional Advocate General, High Court of Gujarat, Ahmedabad. (by letter)
4. The Government Pleader, High Court of Gujarat, Ahmedabad. (by letter)
5. The Public Prosecutor, High Court of Gujarat, Ahmedabad. (by letter)
6. The President, Gujarat High Court Advocates' Association, Ahmedabad. (by letter)
7. The Vice President, Gujarat High Court Advocates' Association, Ahmedabad. (by letter)
8. The Secretary, Gujarat High Court Advocates' Association, Ahmedabad. (by letter)
9. The Chairman, Bar Council of Gujarat, Ahmedabad. (by letter)
10. The Vice Chairman, Bar Council of Gujarat, Ahmedabad. (by letter)
11. The Secretary, Bar Council of Gujarat, Ahmedabad. (by letter)
12. The Principal Judge, City Civil Court, Ahmedabad. (by E-mail)
13. The Principal District Judge, Al. (by E-mail)
14. The Principal Judge, Family Court, Al. (by E-mail)
15. The Chief Judge, Small Causes Court, Ahmedabad. (by E-mail)
16. The Chief Judicial Magistrate, Ahmedabad City. (by E-mail)

17.The President, Industrial Court, Ahmedabad. (by E-mail)

18.The Manager, Government Central Press, Gandhinagar, for publication in
the Gujarat Government Gazette. (By letter)

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